

आयकर अपीलीय अधिकरण, 'बी' (एस एम सी) न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'B' (SMC) BENCH, CHENNAI**

श्री महावीर सिंह, उपाध्यक्ष के समक्ष  
**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT**

आयकर अपील सं./ITA No.: **1551/CHNY/2023**

निर्धारण वर्ष/Assessment Year: 2017-18

**Shri Ramanujam Selvam,**  
1-74/A, Road Street,  
V Pagandai,  
Villupuram – 605 501.

**Vs. The Income Tax Officer,**  
Ward 2  
Villupuram.

**[PAN CMRPS 2968E]**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

**CORRIGENDUM**

The assessee has filed a petition for issuance of corrigendum vide petition dated 01.04.2024, that in the Tribunal's order dated 21.02.2024, in ITA No. 1551/CHNY/2023, the Tribunal has directed the assessee to remit a sum of Rs.10,000/- to the Tamil Nadu State Legal Services Authority at Hon'ble High Court of Madras on or before 28.03.2024. However, the assessee stated that he could not remit the said sum within the due date since the Tribunal's order was received on 13.03.2024 and it took time to communicate the same to his auditor, however tried to pay the cost on 01.04.2024. However, Tamil Nadu State Legal Services Authority at Hon'ble High Court of Madras refused to accept the same as due date of paying the cost

has elapsed. Therefore, the assessee pleaded for issuing a corrigendum in extending the time limit for remitting the said amount.

2. At the request of assessee's petition, as he could not remit the said due amount on time due to circumstances beyond his control, we extend the time limit for remitting the sum of Rs.10,000/- to the Tamil Nadu State Legal Services Authority at Hon'ble High Court of Madras . Accordingly the words in lines 3 & 4 of page 4 of Tribunal's order is to be read as '**on or before 27.05.2024**' instead of 'on or before 28.03.2024'.

Sd/-

(महावीर सिंह )

**(MAHAVIR SINGH)**

उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,  
दिनांक/Dated, the 25<sup>th</sup> April, 2024

**RSR**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त /CIT
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF.